

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & I.A. No.327 of 2013

Dated : 2nd April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s Arti Steels Ltd. ... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Rutwik Panda &
Ms. Anshu Malik for R-1
Mr. R.K. Mehta &
Ms. Ishita Choudhuri Dasgupta for
GRIDCO & CESU (R-2 & R-3)

ORDER

Learned counsel for the appellant submits that appellant has already filed the written submissions and copy thereof is served on the other side.

Learned counsel for the respondents submit that they are filing the written submissions today itself in the Registry after serving copy on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**